

THE STANDARDS OF WEIGHTS AND MEASURES (EXTENSION TO KOHIMA AND
MOKOKCHUNG DISTRICTS) ACT, 1967

ARRANGEMENT OF SECTIONS

SECTIONS

1. Short title.
2. Extension of Act 89 of 1956 to Kohima and Mokokchung Districts in Nagaland.

THE STANDARDS OF WEIGHTS AND MEASURES (EXTENSION TO KOHIMA AND
MOKOKCHUNG DISTRICTS) ACT, 1967

ACT No. 25 OF 1967

[26th August, 1967.]

An Act to extend the Standards of Weights and Measures Act, 1956 to the Kohima and Mokokchung districts in the State of Nagaland.

BE it enacted by Parliament in the Eighteenth Year of the Republic of India as follows:—

1. Short title.—This Act may be called the Standards of Weights and Measures (Extension to Kohima and Mokokchung Districts) Act, 1967.

2. Extension of Act 89 of 1956 to Kohima and Mokokchung Districts in Nagaland.—The Standards of Weights and Measures Act, 1956, shall, as from the commencement of this Act, extend to the Kohima and Mokokchung districts in the State of Nagaland and shall come into force therein on such date¹ as the Central Government may, by notification in the Official Gazette, appoint.

1. 1st September, 1967, *vide* notification No. S.O. 3085, dated 31st August, 1967, *see* Gazette of India, Extraordinary, Part II, *sec.* 3(ii).